## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/693/IB/2017

NAME OF THE PETITIONER(S)

: STEEL'S & SCRAP

NAME OF THE RESPONDENTS

: EVERON CASTINGS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

Mailanda Mint

REPRESENTATION BY WHOM

L. K. RAVICHANDRAH

PETITIONER

REPRESENTING MUBLASSOCIATES

1. B. Kaothikeyan Respondent inforcer of S.V. Rowin Rathinam

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file counter. At request, time is enlarged with the condition that counter shall be filed before next date of hearing by giving a copy to the other side. Matter is posted for arguments. Put up on 02.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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